

**HIGH COURT OF TRIPURA  
AGARTALA**

F.6(28)-HC/2022/19701

Dated, Agartala, the 8<sup>th</sup> August, 2022

**SUBJECT: AWARD OF CONTRACT**

In response to the Tender Notice No. THC/AMC-1/Computer & Accessories/2022 with Ref. No.F.6(28)-HC/2019-22/**15963-69**, dated 02.07.2022 floated by this Registry for the work of "**Comprehensive Annual Maintenance Contract (CAMC) of the hardware equipments comprising of Computers, Laptops/MacBook, Sony LED Display TVs, LAN items, Printers etc. for the year 2022-23**" of the High Court of Tripura, 02 (two) bidders had participated in the bidding process. After detailed scrutiny & evaluation of all aspects including technical and financial bids, the contract is awarded to the **L1 bidder** namely, **HUE Service Pvt. Ltd. 2nd Floor, House No. 60, Beside Blue Moon Hotel, Bhuban Road, Uzan Bazar, Guwahati**, to execute the work.

**(S. Chakraborty)**  
Registrar (Admn., P & M)

F.6(28)-HC/2022/19702-09

Dated, Agartala, the 8<sup>th</sup> August, 2022

**Copy forwarded to:-**

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Chairman, Computer Committee, High Court of Tripura, Agartala for kind appraisal of His Lordship.
3. The Private Secretary attached to Registrar General, High Court of Tripura, Agartala
4. The Joint Registrar, High Court of Tripura, Agartala.
5. The Dy. Registrar (Vig.)-cum-CPC, High Court of Tripura, Agartala
6. The Superintendent, Store Section, High Court of Tripura, Agartala
7. The Programmer-I, High Court of Tripura, Agartala for upload the Award of bid in the website of the High Court of Tripura.
8. All the participating bidders for information please (By eMail).

Sd/-  
Registrar (Admn., P & M)